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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.08.2018 AT 10.30 AM

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|----------------------------------|-----------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.77/9/HDB/2018 |
| NAME OF THE COMPANY | Ind-Barath Power Gencom Ltd |
| NAME OF THE PETITIONER(S) | Sakti Energy Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Ind-Barath Power Gencom Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| M. S. Hans Rongji J | Adv. | 9868559322 | R |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| D. V. A. S. Rau Prasad | Advocate | 9440234074 | Prasad |
| | | | |

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present.

Both the counsels reported that there are talks of compromise between the parties and requested adjournment.

List the matter on 03.09.2018.


Member (J)

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